

**MODIFIED FORM G**  
**INVITATION FOR EXPRESSION OF INTEREST FOR**  
**M/S. RAJVIR INDUSTRIES LIMITED**

(ENGAGED IN THE MANUFACTURE OF SPINNING COTTON/BLENDED YARN)

The Form G was earlier published on 24-06-2021 in Business Line (English) and Velugu (Telugu) News Papers under regulation 36A(1). No resolution plans were approved by the CoC and the Hon'ble AA vide order dated 26-05-2023 has extended CIRP period by 90 days to complete the CIRP Process.

Hence, this modified form G is issued ((Under Regulation 36A (4A) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016, extending the invitation for submitting the EOIs from the eligible PRAs.

RELEVANT PARTICULARS	
1. Name of the corporate debtor along with PAN/ CIN/ LLP No.	M/S. RAJVIR INDUSTRIES LIMITED. L17116TG2004PLC044053 Pan No: AACCR9461P
2. Address of the registered Office	Surya Towers, 1st floor, 105, S P Road, Secunderabad-500003.
3. URL of website	<a href="http://www.rajvirindustrieslimited.com">www.rajvirindustrieslimited.com</a>
4. Details of place where majority of fixed assets are located	<b>1. Spinning Unit:</b> Boyapalli (V) & staff/workers Quarters) Pillalamarri Road, Mahabubnagar Mandal & Dist., Telangana - <b>2. Dyeing Unit:</b> Yedira Village, Mahabubnagar Telangana. <b>3. Spinning Unit:</b> Gopanpally, Tandur Mandal, Vikarabad Telangana <b>4. Commercial Space:</b> 1 <sup>st</sup> & 4 <sup>th</sup> Floor, 105, Surya Towers, S P Road, Secunderabad, Telangana-500003. <b>5. Commercial Space,</b> Ashoka Chamber, Ahmadabad.
5. Installed capacity of main products/ services	Manufacture of Fancy Yarn and Blended Yarn and Compact yarn with capacity of 1,11,120 spindles & Dyeing Plant with installed capacity of approx.4 TPD day (PCB approval available for 1.50 TPD). The installed capacities are based on the records available and are subject to procuring certain spares and balancing equipment's as may be required. PRAs shall inspect and make their own due diligence before submission of resolution plan.
6. Quantity and value of main products/ services sold in last financial year	Rs.18.95 crores (Audited- for the FY Ended 31-03-2021)
7. Number of employees/ workers	70
8. Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at:	Email – <a href="mailto:newrp.rajvir@gmail.com">newrp.rajvir@gmail.com</a>
9. Eligibility for resolution applicants under section 25(2)(h) of the Code is available	Email – <a href="mailto:newrp.rajvir@gmail.com">newrp.rajvir@gmail.com</a> <a href="mailto:knk123ip@gmail.com">knk123ip@gmail.com</a>
10. Last date for receipt of expression of interest.	<b>13-07-2023</b>



11.	Date of issue of provisional list of prospective resolution applicants	23-07-2023
12.	Last date for submission of objections to provisional list.	28-07-2023
13.	Process email id to submit EOI	<a href="mailto:newwrp.rajvir@gmail.com">newwrp.rajvir@gmail.com</a>

HYDERABAD

DT: 28-06-2023

Sd/- For **M/S. RAJVIR INDUSTRIES LIMITED.**  
(KALVAKOLANU MURALI KRISHNA PRASAD)

RESOLUTION PROFESSIONAL

IBBI/IPA-001/IP-P00967/2017-2018/11588

AFA VALID UPTO 24-11-2023

Plot No.106, H.No. 8-27, Mythripuram Colony,  
Vyshalinagar Post, HYDERABAD -500079.

